



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./118/2020	PRADIP KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA	PP, ASSAM
2	Crl.Pet./20/2022	LABA KANTA SAHARIA Versus THE STATE OF ASSAM AND ANR	MR R S CHAUHAN	PP, ASSAM
3	Crl.Pet./30/2022	BILASH KUMAR SAHOO Versus TARUN DAS AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
4	Crl.Pet./85/2022	BABLU KR. PRASAD Versus THE STATE OF ASSAM AND ANR	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
5	WP(C)/3780/2022	BASUDEV DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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7)	MR B D DAS	12-12-2022	To	06-01-2023
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9)	MR. B NATH	16-12-2022	To	06-01-2023
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11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
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16)	MR. M ALAM	17-12-2022	To	22-12-2022

17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2794/2021	MITHUN PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR H I CHOUDHURY MS. M BARMAN MS. P ADHIKARI	SC, SEC. EDU. GA, ASSAM MRS. K DEVI (R-7) MS S A KHALIFA (R-7)
2	WP(C)/3005/2021	SANATAN SARKAR AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	GA, ASSAM SC, GMC
3	WP(C)/3505/2021	SABITA KHATUN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM
4	WP(C)/3659/2021	RITESH PRASAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MR. S SUTRADHAR	SC, HIGHER EDU MR. H DAS (R-6)
5	WP(C)/7379/2021	BROJEN KUMAR HANDIQUÉ Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. T J MAHANTA (r-5) MR. P BOIRAGI (r-6) MR. S J SARMAH (r-6) MR. A BORUA (r-5) MR B S DEKA (r-5) SC, WPT AND BC SC, FINANCE

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/1175/2015 in MACApp./247687/2015	MRS. ANOWARA BEGUM Versus SHOWKAT ALI and ANR,	MR. M A SHEIKH MS.A BEGUM MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N MODI(R-2) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTAR-2
	WITH MACApp./247687/2015 (Filing Number)	MRS ANOWARA BEGUM Versus THE BRANCH MANAGER OF NEW INDIA ASSURANCE CO LTD		
2	WP(C)/4176/2016	MUSSTT. MAFIDA KHATUN Versus THE DY. COMMISSIONER-CU- -RETURNING OFFICER and 2 ORS.	MR.J KAKATI MR. D MAZUMDAR MR.P BORAH MR. S BISWAS MS.A KUMARI	GA, ASSAM
3	I.A.(Civil)/2133/2018 in MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA	
	WITH MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
4	WP(C)/2727/2021	BORNALI TALUKDAR AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	SC, ROC
5	WP(C)/3676/2021	PURNANDA BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. K BORUAH (R-7) MR. R S MISHRA (R-7) MR. MEHBOOB ALAM (R-7)
6	WP(C)/3178/2022	GIRIN BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	GA, ASSAM MR. B D GOSWAMI MR. B D GOSWAMI MR. S K TALUKDAR, SC, CO-OPERATION(R.Nos. 5 to 8) MR. J M GOGOI MR. J M GOGOI SC. UCO BANK
7	WP(C)/6080/2022	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) SC, G U SC, U G C

8	WP(C)/6509/2022	MANORANJAN SUTRADHAR Versus THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	SC, FOREST SR. GA, ASSAM
WITH				
9	WP(C)/6217/2022	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST
WITH				
10	WP(C)/6247/2022	LITON CHOWDHURY Versus THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST

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